

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Tax Appeal No. 04 of 2020**

.....

Sri Ramjanki Tapovan Mandir, Nivaranpur, Ranchi. --- --- Appellant  
Versus  
The Commissioner of Income  
Tax (Exemptions), Patna & Anr. -- --- Respondents

---

**CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh**  
**The Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through Video Conferencing

---

For the Appellant : Mr. Sumeet Gadodia, Adv.  
Mr. Ranjeet Kushwaha, Adv.  
For the Respondents :

---

**11/13.04.2021** A request for adjournment has been made by the learned counsel for the respondent Income Tax Department Mr. Rahul lamba as he has not recovered from COVID.

Let the matter appear in the week of 3<sup>rd</sup> May 2021.

**(Aparesh Kumar Singh, J.)**

**(Anubha Rawat Choudhary, J.)**

*Shamim/*